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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P No.142/KB/2016
(C.P. No.31/2003)

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06 September 2017, 10.30 A.M

Name of the Company		Shri Binod Kumar Kasera -Versus- Nandlal & Sons Tea Traders Pvt Ltd & Ors	
Under Section		397/398 O & M	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

O. Gomez Advocate
D. GOMEZ

GAUTAM KR RAY

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Gautam Ray

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06_09_2017 – T.P.No 42/KB/2016 – CP 31/2003 – Shri Binod Kumar Kasera Vs.
Nandlal & Sons Tea traders Pvt. Ltd.

O R D E R

Ld. Lawyer on behalf of the applicant (respondent No.4 in the main CP) is present.

Heard the applicant. The Non-applicant is found absent. The applicant has taken steps on the non-applicant by serving notice upon them. They are asked to file affidavit of service.

CA No.200/2015 is also pending. Registry is directed to list this matter on the next date.

Fixed on 08.09.2017.

sd/-
MANORAMA KUMARI
MEMBER(J)